DIVISION BENCH **ITEM NO. 115**

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

IA No. 223/2022 IN CP (IB) No. 23/ALD/2017

CORAM:

1. **SHRI PRAVEEN GUPTA,**
   HON'BLE MEMBER (JUDICIAL)
2. **SHRI ASHISH VERMA,**
   HON'BLE MEMBER (TECHNICAL)

Date of Order: 31st January, 2023

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	**RAMAN ISPAT PVT LTD**
UNDER SECTION	**10 IBC (IN LIQUIDATION)**

Counsel Appeared Through Video Conferencing/ Physical Hearing (Hybrid Mode):

Sh. Amitabh Agarwal, Adv. *: For the Applicant in IA No. 223/2022*
Sh. Pranjal Mehrotra, Adv. : *For the Respondent*

ORDER

IA No.223/2022

Ld. Counsels for the parties present through VC.

Arguments heard. Order reserved.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

31st January, 2023

Priya Agarwal
(Stenographer)